

INSURANCE REGULATORY DEVELOPMENT AUTHORITY OF INDIA

10th April 2015

Subject: Minutes of the 32nd Procurement Committee meeting held on 9th April 2015

Present:

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| (i) Shri M.Ramaprasad, Member (NL) | - Chairman |
| (ii) Shri M. Pulla Rao,(Sr. JD-General) | - Member |
| (iii) Shri Lalit Kumar Chandel,(FA) | -Member |
| (IV) Shri A Ramana Rao, (JD- Inspection) | - Member |
| (V) Shri M.S.Jayakumar,(CAO) | - Member Convener |

User Department invited:

- (vi) Shri A.R.Nithyanandam, (Sr.JD-IT)
- (vii) Smt. Neetu Shahadpuri, (AD)


Chairman and Members of the committee were apprised about the agenda items. The details were presented before the Committee.

1. Renewal of Group Medi-Claim Policy

The Committee deliberated on the eligible insurers and details of proposals received by the Authority. It was informed by the department that majority of the insurers were not having suitable products which matched to the requirements of the Authority. It was also informed that due to shortage of time, Health Department of IRDAI could not be involved in finalizing the requirements, terms and conditions of the Policy sought by the Authority. The Committee suggested that in the next renewal, 'Health' Department of the Authority might be requested to work out a product tailor made with terms and conditions suitable for the employees of the Authority.

It was informed that the insurers had quoted separate rates for Group Mediclaim and PA policy. It was recommended by the department to select the insurer based on the bundled price rather than on individual price quoted for two different policies. Department justified that the cost of PA policy's share in the total price was very less

and it would not be viable for the insurer as well as for the Authority to deal with two different insurers.

With the above, the Committee approved the Offer of L1 insurer i.e. Iffco-Tokio General Insurance Company Limited for Rs 48,41,149/- *Service Tax* 

2. Approval to incur additional cost for conduct of hands on training session

Procurement Committee in its meeting held on 13th November 2014 approved incurring cost of Rs 18.50 lakhs towards conduct of hands on training session for various modules 'gone live' in BAP for final user group. The charges of III were Rs 1,500/- plus S.T. per participant. Till date, several training sessions were completed and total cost incurred was Rs 8,49,661/-. But, III has revised the cost per participant for the financial year 2015-16 onwards to Rs 2,300/- per participant.

Training has to be arranged by the Authority for another 6 modules of BAP and department requested for approval of additional cost.

The Committee approved the recommendations of the department for incurring additional cost for conduct of hands on training session.

3. Purchase of Desktops

Deferred.

The meeting ended with vote of thanks to the Chair.


CAO

Member-Convener


JD (Inspection)

Member


Sr JD (Gen)

Member



FA

Member


Member (NL)

Chairman